

proposed to provide treatment for physically handicapped (orthopaedic), visually (blindness) and auditory (deaf).

Airlinking of Ahmednagar

3497. SHRI YASHWANTRAO PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Government have any proposal to link Ahmednagar by air;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c) Due to the heavy losses being sustained by it, Vayudoot has been compelled to reduce its network drastically. The airlinking of new stations is not a feasible proposition for Vayudoot at the present juncture.

Book-Stalls for SCs/STs

3498. SHRI BARE LAL JATAV: Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria adopted for allotment of book-stalls at railway stations;
- (b) whether there is any provision for reservation of such stalls for SCs/STs, if not, the reasons therefor;
- (c) the total number of book-stalls allotted to SCs/STs, zone-wise; and
- (d) the total number of book-stalls on Central Railway, division-wise as on April 30, 1991 and the number of stalls allotted to SCs/STs out of them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) As per extant policy, all new book-stall contracts are reserved for unemployed graduates, their co-operatives, partnerships, associations and co-operative societies of actual workers and vendors.

(c) and (d) The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Rural Electrification in Uttar Pradesh

3499. SHRI RAJENDRA AGNIHOTRI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the number of the electrified villages under Jhansi and Lalitpur districts in Uttar Pradesh;

(b) the time by which the electrification is likely to be completed in the remaining villages;

(c) the number of villages proposed to be electrified every year; and

(d) the details of the funds likely to be allotted for the rural electrification schemes in that area?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) As per available information, the number of villages electrified in Jhansi and Lalitpur Districts of Uttar Pradesh as on 31-3-1991 are as under:—

Name of the district	Villages electrified as on 31-3-1991
Jhansi	513
Lalitpur	320

(b) to (d) District-wise priorities are finalised at the State level depending on the State's total target and outlays fixed by the planning Commission. There are 30,001 villages unelectrified as on 31-3-1991 in the entire State of Uttar Pradesh. The Planning Commission has allocated Rs. 7975 lakhs for electrification of 1550 villages for the year 1991-92. The Uttar Pradesh State Electricity Board proposes to electrify 10 villages in Jhansi and 15 villages in Lalitpur districts during 1991-92. Electrification of the remaining villages largely depend upon the availability of resources.

[English]

Profit by Air India

3500. DR. G.L. KANAUIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total profit earned by the Air India during 1990-91;

(b) whether the Government have any proposal to include some more airbuses in the fleet of Air India during 1991-92; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Air India has earned a net profit of Rs. 81.23 crores (Provisional Estimate) during the year 1990-91.

(b) No, Sir.

(c) Does not arise.

Emergency Landing of Soviet Plane at Ahmedabad Airport

3501. DR. C. SILVERA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Soviet plane made an emergency landing at Ahmedabad airport recently;

(b) if so, the details thereof;

(c) whether any damage has been caused either to aircraft or its crew members; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (d) Do not arise.

Construction of Restaurant at Janpath Hotel

3502. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Janpath Hotel of ITDC has undertaken massive construction of restaurant etc. on its laid out park in front of its Mandarin restaurant;

(b) if so, whether the clearance/permission has been obtained from the concerned authorities for this purpose;

(c) the details of amount sanctioned by the ITDC for this construction; and

(d) the reasons for this addition when the existing restaurants have failed to promote lucrative business?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir. However, the area hitherto lying unused outside the Mandarin Restaurant is being converted by ITDC into an open air

food plaza by providing food stalls and putting up of sunshades in the shape of awnings.

(b) Does not arise, since no permanent construction is involved.

(c) Government has sanctioned a grant of Rs. 10.00 lakhs for this work to ITDC.

(d) The open air food plaza is meant to provide urgently needed eating facilities specially to the middle/lower income visitors/tourists to the central Delhi area.

Subsidising Air Fare to and from Agartala

3503. SHRIMATI BIBHU KUMARI DEVI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether in view of the scarce rail and road transport facilities in Tripura and the absence of rail link with the capital of the state, the Government propose subsidising air fares to and from Agartala; and

(b) if so, the decision taken in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) Both Indian Airlines and Vayudoot are charging lower fares in comparison to the normal fares for their services to and from Agartala to Calcutta and other stations in the North-Eastern Region.

Oil Exploration with Foreign Collaboration

3504. SHRI SYED SHAHABUDDIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the location and area of blocks which are under exploration for oil and gas with foreign collaboration and the name of the foreign collaborators;

(b) the location and area of other blocks identified for exploration with foreign collaboration;

(c) the terms and conditions for foreign collaboration already in operation;

(d) the changes, if any, in the terms and conditions offered to private sector